direct foreign investments. The level of reserves at a point of time are the net result of a large number of transactions in external sector. Hence it is not possible to determine the contribution made by individual items towards the increase in reserves.

Involvement of banks in funding of terrorist activities

859. SHRI ANANT RAM JAISWAL: SHRI SATYA PRAKASH MALAVIYA: SHRI KRISHAN LAL SHARMA: SHRI RAM GOPAL YADAV: SHRI RAMDAS AGARWAL; SHRI ASHIS SEN: SHRI MOTURU HANUMAN. THA RAO: SHRI E. BALANANDAN; SHRIMATI SARLA MAHESHWARI: SHRI SUNIL BASU RAY: SHRI RAMACHANDRAN PILLAI: SHRI RAJNI RANJAN SAHU:

Will the Minister of FINANCE be pleased to state;

(a) whether some banks including foreign banks are financing anti-Indian and terrorists activities through VESTRO accounts since 1991;

(b) if so, what are the details thereof indicating verious payments that have already been repatriated since 1991;

(c) whethr investigation by the Direc torate of Enforcement and Reserve Bank of India have been initiated in the matter;

(d> if so, what are the details thereof;

(e) whether any remedial action has been taken on the issue against those banks which were responsible for such serious irregularities; and

(F) if so, what are the (totalis thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (f) The information is being collected and will be laid on the Table of the House.

Seizure of psychotropic drugs by security forces

860. SHRIMATI VEENA VERMA:

SHRI MURLIDHAR CHAND-RAKANT BHANDARE;

Will the Minister of FINANCE be pleased to state;

(a) what is the quantity of Hashish and other psychotropic drugs seized by Customs, Revenue and other police and security forces during the first 9 months of the year 1992-93;

(b) what are the comparative figures for 1991-92 and 1990-91; and

(c) what steps have been taken to effectively curb the smuggling of such drugs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRA SEKHAR MURTHY); (a) The quantity of Hashish and other narcotic drugs and psychltropic substances seized in the country by various drug law enforcement agencies in the first nine months of financial year 1992-93 (April-December) are as below:

| Drug seized | | Quantity in Kgs. | | |
|-----------------|---|------------------|----------------|--|
| | | | (Provisions | |
| Hashish . | | • | 5961 | |
| Heroin | ٠ | • | 823 | |
| Opium | | • | 1572 | |
| Morphine . | | | 28 | |
| Ganja 📩 . | | | 49351 | |
| Methaqualone | | | 7068 | |
| Cocaine | | | 0.420 | |
| Phenobarbitat - | | • | - 54430 Tabs . | |

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(b) Figures for 1991-92 and. 1990-91 ,in the corresponding period (first nine months -APril to December) are tabulated below;

| Drug soized | | 1991-92 19 | 90-91 |
|------------------------|---|--------------------|-------|
| | _ | (Quantity in Kgs.) | |
| Hashish | | 3305 | 5581 |
| Heroin | • | 388 | 1556 |
| Qpium | | 1999 | 1885 |
| Morphine _{it} | • | 6 (| 4 |
| Ganja | • | 49349 | 34351 |
| Methaqualone | • | 4176 | 2093 |
| Cocaine. | | 0.008 | 1 |
| Phenobarbital. | • | | • - |

(e) Arrangements for gathelring of inielligence and exchange of intelligence between the different agencies have been streamlined. Trainrng is. being imparted to the enforcement officers of various, agencies to improve their effectiveness. A part of the Indo-Pakistan border has been fenced. The strength of enforcement- agencies in some border ares has been. enhanced. Equipments has, also been supplied to some enforcement ageneies to improve their mobility and communication facilities.

Closing down of investcare service by Grindlays Bank

861. SHRI SHIV PRATAP MISHRA: Will the Minister of FINANCE be pleased to state;,;

(a) whether, ANZ Grindlays Bank has decided to close down Investcare, its portfolio management service for individual investors and

(b) if so,, the details thereof and the adtion Government propose to take id this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTRY OF STATE IN THE" MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED:): (a) Reserve Bank of India have reported that they have not received any request from ANZ Grindlays Bank regarding closure of its Investcare' Scheme.

(b) Does not arise.

Joint stock companies, from foreign countries

862. SHRI V. RAJESHWAR RAO: DR. SHRIKANT, RAM-CHANDRA JICHKAR:

Will the Minister of FINANCE be pleased to state;

(a) .the list of the Joint Stock Companies from foreign countrier which have agreed to.. invest, in India as on the 1st February, 1993:

(b) the amount of investment likely tot be attracted through these companies; and

(c) whether Government have studied their monopolistic . character and its effset on price level in India? *

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND. MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a)..., to (c) The, information is being collected ... and .Will be laid on the Table of the House.

Excise duty evasion by M/s. Taxmoca Cement. Ltd.

863.DR. NARREDDY THULASI REDDY: Will the Minister of FINANCE be pleased to state;

(a) whether it has come to the notics of Government that M/s. Taxmocd Cement Limited; Yetrra-guntla, Andhra Pradesh has not paid lakhs of rupees in the form of excise duty;

(b) if so, the detail thereof; and

(c) what action has been taken by Government thereon?-